

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Appeal No. 27 of 2015 (SZ)

Appellant(s)
MR. Sudhakar Hegde
Bangalore.

Respondent(s)
Vs. State Level Environment Impact
Assessment Authority and others.

Legal Practitioner for Applicant
M/s. Clifton D'Rozario,
Maitreyi Krishnan,
Raghupathi S., Sunil Dutt
Yadav and Nimisha Kumar.

Legal Practitioner for Respondents
Mr. Devaraj Ashok for R-1 & R-4
Mrs. Anandha Valli for R-3
M.R. Gokul Krishnan for R-2

Note of the Registry	Orders of the Tribunal
Order No. 2	<p>Date : 28th July, 2017</p> <p>Learned counsel appearing for the appellant and the respondents are present.</p> <p>The appeal is listed for final arguments.</p> <p>As the learned Expert Member is not available, list the matter for final arguments on 24.08.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>